

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:6136

ANSWERED ON:03.05.2013

ETHANOL PRICING

Rajaram Shri Wakchaure Bhausahab;Venugopal Shri P.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether talks regarding production and pricing of ethanol is going on between the Public Sector Oil Marketing Companies and the Indian Sugar Mills Association;
- (b) if so, the details thereof;
- (c) whether the sugar mills of Maharashtra have been awarded contract for supplying ethanol;
- (d) if so, the details thereof along with the total quantity of ethanol proposed to be supplied by these sugar mills; and
- (e) whether the Indian Sugar Mills Association has urged the Government to finalise the tender relating to ethanol at the earliest and if so, the details thereof?

**Answer**

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRIMATI PANABAACA LAKSHMI)

(a)to(d) Oil Marketing Companies (OMCs) have floated tender on 29 December, 2012 for their requirement of 140.4 cr litres of ethanol in accordance with the Government decision taken on 22.11.2012, in which it was decided that procurement price of ethanol would be henceforth decided between OMCs and suppliers of ethanol. Further processing and issue of Letter of Intent is under way.

(e) Yes Sir. Two representations dated 25.3.2013 and 03.04.2013 have been received from Indian Sugar Mills Association pointing out the delay in finalisation of tender issued by OMCs for supply of ethanol. In this regard, OMCs have explained that the delay has occurred due to a complaint filed by M/s. India Glycol Ltd. (IGL) with Competition Commission of India (CCI). The matter was referred to Independent External Monitors (IEM), who have provided consent to OMCs on 03.04.2013 for proceeding with the tendering process.